

1	2	3	4	5
<b>II. Department of Irrigation</b>				
9. Maharashtra Irrigation	Jan., 78	Mar., 83	70.0	
10. Karnataka Irrigation	Aug., 78	Mar., 84	126.0	
11. Gujarat Medium Irrigation	Oct., 78	June, 84	85.0	
12. Haryana Irrigation	Dec., 78	Aug., 83	111.0	
<b>TOTAL :</b>			392.0	
<b>III. Department of Agriculture Research &amp; Education</b>				
13. National Agricultural Research Project (NARP)	Dec., 78	Sept. 83	27.0	
<b>TOTAL :</b>			27.0	
<b>TOTAL (B) :</b>			527.5	
<b>GRAND TOTAL (A&amp;B) :</b>			1265.5	

#### Distribution of waste lands

1871. SHRI BHAIKAB CHANDRA MAHANTI:

SHRI PATITPABAN PRAHDHAN:

SHRI DHANESHWAR MAJHI:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the State-wise distribution of Government waste lands for agricultural as well as homestead purposes from 1975 till the end of 1978, year-wise; and

(b) who have been the beneficiaries out of such distribution?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) According to the available information, an area of 21,11,995 acres of Government Waste land was distributed by the State Governments during 1976-77—State-wise details are given

in Statement I. Information available regarding distribution of homestead land is given in Statement II.

(b) The Government waste lands are generally distributed among the landless agricultural labourers.

#### Statement

##### State-wise Distribution of Wastelands

Name of the States/ Union Territories.	Area distributed (in acres)
Andhra Pradesh	1,86,884
Assam	N.A.
Bihar	N.A.
Gujarat	1,327
Haryana	5,240
Himachal Pradesh	59,319
Jammu & Kashmir	—

Name of the States/ Union Territories.	Area dis- tributed (in acres)	Name of the States/ Union Territories	Area dis- tributed (in acres)
Karnataka	N.A.	Tripura	18,386
Madhya Pradesh	N. A.	Uttar Pradesh	8,66,081
Kerala	24,257	West Bengal	36,929
Maharashtra	1,24,500	Dadra & N. Haveli	NIL
Manipur	18,770	Delhi	1,922
Orissa	31,421	Goa, Daman & Diu	1,905
Punjab	N.A.	Pondicherry	NIL
Rajasthan	7,00,919		
Tamil Nadu	39,065		21,11,955

## Statement II

## Statewise allotment of homestead lands

Name of the State	Number of families al- lotted home- stead land	Period	Remarks
1. Andhra Pradesh	2,98,316	upto 31-4-76	House sites
2. Assam	52,135	end of 1977	Landless families
3. Bihar	59,374	(April, 75 to March, 1977)	
	58,225	(April 77 to April, 78)	
4. Gujarat	2,45,652 62,3440	upto 1976 (in 1977)	House sites
5. Haryana	2,13,641	upto end of 1977	
6. Himachal Pradesh	4,313	upto 31-3-76	
	33	(during 1977)	
7. Kerala	69,000	upto 31-5-76	House sites
8. Madhya Pradesh	8,51,718	upto 31-1-76	House sites
9. Maharashtra	3,56,000	upto 31-12-76	
	5,000	during 1977	
10. Manipur	85 42	1975-76 1975-76	Scheduled Tribes Scheduled Castes.
11. Meghalaya]	—	—	
12. Karnataka	7,84,000	upto end of 1977	
13. Nagaland	—	—	
14. Orissa	83,393 43,187	in 1977 upto 30-11-76	

Name of the State	Number of families allotted homestead land	Period	Remarks
15. Punjab	2,95,852	upto 1977	
16. Rajasthan	8,54,000	ending Jan. 1976	Housesites in rural areas.
17. Tamil Nadu	1,75,258	upto end of 1977	Kudiyiruppus pattas.
18. Tripura	22,041	upto 31-12-77	Both Homestead
	17,362	upto 31-12-77	land and Agricultural land
19. Uttar Pradesh	12,28,081	upto December 1977	
20. West Bengal	2,97,929	upto 31-3-77	
21. Andaman & N. Islands	2,191 645	upto 1977 (in 1977)	House-sites and Agricultural land inclusive homestead.
22. Arunachal Pradesh	—	—	
23. Chandigarh	51	during 75-76	
24. Dadra & N. Haveli	4,115	from June, 75 to March, 77.	
	967	From March, 77 to June, 78	
25. Delhi	320	in 1977	
26. Lakshadweep	—	—	
27. Mizoram	—	—	
28. Pondicherry	6,690	June, 75 to March, 77.	
	2,157	March, 77 to up-to-date.	

**Scheme for integrated development facilities in Orissa**

1872. SHRI BHAIKAB CHANDRA MAHANTI:

SHRI PATITPABAN PRADHAN:

SHRI DHANESHWAR MAJHI:

Will the Minister of AGRICULTURE AND IRRIGATION be please to state whether the Central Government have received schemes from the Orissa Government for integrated development facilities—(i) in the coastal fishing villages of Adhuan in Balasore District and Satpada in Puri District and (ii) in the coastal area of about 50 miles from the Kansabans river to

the bank of the Subarnarekha river in the Balasore District?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): Yes, Sir. Proposals for Central assistance for development of Adhuan and Satpada fishing villages were received from the Government of Orissa, but these could not be sanctioned because the scheme envisages development on pilot basis of two fishing villages in each coastal State and one in each Coastal Union Territory. Orissa, villages of Balitutha and Kasafal have been sanctioned under this scheme. There is no Central Scheme for integrated development on regional basis. However, the project for integrated development of the coastal area in Balasore District has been posed for bilateral assistance.